

HC / STY / 14 / 2015

HIGH COURT OF KARNATAKA
HIGH COURT BUILDING
BENGALURU - 560 001
DATED: 7 - 06 - 2018

NOTIFICATION

Sub: Submission of sealed quotation for supply of Original Samsung
MLT - D203S Cartridge by Authorized Dealers of Samsung .

With reference to the subject cited above, it is hereby notified that this
Office desires to purchase Original cartridges for the use of this Office.

Therefore, all authorized venders, in Bengaluru may furnish Samsung
Authorized Dealer Certificate along with Original Equipment Manufacture
Certificate (OEMC), the sealed quotation to be addressed to the Registrar General,
High Court of Karnataka, Bengaluru for supply of Original Samsung MLT-D203S
Cartridge .on or before 15.06.2018 at 4 P.M. with superscription on the
envelop "QUOTATION FOR SUPPLY OF ORIGINAL SAMSUNG MLT-
D203S CARTRIDGE" by clearly mentioning the High Court reference No. and
date in your quotation. Belated or unsealed quotation and cover without
superscription will be rejected. The quotation may be tendered in the Tappal
Branch of the High Court Office. **The sealed quotation will be opened on**
18.06.2018 **at 12.00 noon** in the presence of the Registrar
(Administration). The decision regarding acceptance of quotation is reserved and
final. No correspondence or enquiries either in person or over phone in this
behalf.



(RAMACHANDRA D HUDDAR)
REGISTRAR (ADMINISTRATION)

HC/6/18
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